



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./175/2017	MOHAMMAD RAFI Versus MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MRS.J CHAKRABORTY	
2	Crl.A./374/2017	AFZALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2575/2018	RAMJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
2	WP(C)/7171/2018 FIXED	SRIDHARI DUSAD Versus THE STATE OF ASSAM AND 3 ORS	MR U BHATTACHARJEE MR. T GOGOI MR. T P DAS MR. D C C PHUKAN	GA, ASSAM MR. S ISLAM (R4) MR A HAWARI (R4)
3	WP(C)/5400/2020	NURJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
4	WP(C)/10/2022 FIXED	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, REVENUE

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2532/2021	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, SSA
	WITH I.A.(Civil)/2008/2021 in WP(C)/2532/2021	KRIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BISWAKARMA	SC, ELEM. EDU MR. S P CHOUDHURY SC, SEBA
2	WP(C)/4296/2021	ATAUR RAHMAN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR GA, ASSAM	SC, ELEM. EDU
	WITH I.A.(Civil)/418/2022 in WP(C)/4296/2021	JAKIR HUSSAIN PRODHANI Versus ATAUR RAHMAN AHMED AND 6 ORS.		SC, ELEM. EDU MR. M R KHANDAKAR GA, ASSAM
3	FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	
	WITH I.A.(Civil)/350/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	
	WITH I.A.(Civil)/351/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	
4	FAO/27/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	

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